

GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT

LOK SABHA
UNSTARRED QUESTION NO. 2968
TO BE ANSWERED ON 06.08.2015

USE OF MACHINES UNDER MGNREGS

2968. SHRI A.T. NANA PATIL:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether complaints regarding works being done by machines instead of labourers in many States under Mahatma Gandhi National Rural Employment Guarantee Scheme (MGNREGS) have been received by the Government;
- (b) if so, the details thereof, State/UTwise; and
- (c) the action taken by the Government on such complaints?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(SHRI SUDARSHAN BHAGAT)

(a) & (b): State/UT-wise details of number of complaints received (As on 4.8.2015) by Ministry of Rural Development regarding works being done by machines instead of labourers under Mahatma Gandhi National Rural Employment Guarantee Scheme is given in **Annexure**.

(c): The responsibility of implementation of Mahatma Gandhi National Rural Employment Guarantee Act, is vested with the State Governments in accordance with the Schemes formulated by them as per the provisions of the Act. All complaints received in the Ministry are forwarded to the concerned State Governments for taking appropriate action including investigation, as per law. Detailed instructions by way of Standard Operating Procedure (SOP) for dealing with complaints have also been issued to all States/UTs.

H.10

Annexure referred in reply to part (a) & (b) of Lok Sabha Unstarred Question No. 2968 dated 06.08.2015

Sl. No.	Name of States/UTs	No. of complaints regarding works being done by machines instead of labourers under MGNREGA(as on 4.8.2015)
1	ANDHRA PRADESH	
2	ASSAM	1
3	BIHAR	1
4	GUJARAT	8
5	MADHYA PRADESH	2
6	ODISHA	9
7	UTTAR PRADESH	7
	Total	1
		29